

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

TCP-19(MB)/2016

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2018

NAME OF THE PARTIES:

The South Indian Bank Ltd.
v/s.
Bharati Defense & Infrastructure Ltd.

SECTION : 71(10) r.w. 117C(4) of the Companies Act, 2013.

ORDER

Both sides are present.

At request of the Petitioner's counsel, list this matter on 30.08.2018 for reporting settlement.

SDI-

RAVIKUMAR DURAISAMY
Member (Technical)

SDI-

B.S.V. PRAKASH KUMAR
Member (Judicial)